NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/201/2016

NAME OF THE PETITIONER(S)

: CMK Subramaniam & 4 Others

NAME OF THE RESPONDENT(S)

: M/s AL Housing Pvt Ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Preeturi- S. Acade Counsel for lets for Kajagopal & Reghunations
Advocates

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that last chance be given for making final submission. Put up on 20.09.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

MEMBER (TECHNICAL)